

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
COMAPNY APPEAL (AT) NO.296 OF 2019

In the matter of:

Vijaya Sri Poultries Pvt. Ltd.

Appellant

Vs

Vemulapalli Sai Pramella & Ors.

Respondents

Dr. U.K.Choudhary, Senior Advocate with Ms. Manisha Chaudhary, Mr. Mansumyer Singh and Mr. Dhruv Gupta, Advocates for Appellant.

ORDER

16.01.2020- Learned Senior counsel for Appellant submits that rejoinder is ready and he will file during the course of day. Prayer allowed.

Learned senior counsel also submits that copy of the rejoinder has been served to the Respondent counsel.

In such circumstances, the case is adjourned.

Let the matter be fixed on **23rd January, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Rk/bm